

State Bank Of India Vs Rohit Ferro Tech Limited

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Sept. 20, 2019

Acts Referred: Insolvency And Bankruptcy Code, 2016 " Section 3(6), 3(11), 3(12), 4, 5(7), 5(8), 5(21), 7, 7(1), 7(2), 7(5), 7(7)

Insolvency And Bankruptcy (Application To Adjudicating Authority) Rules, 2016 " Rule 4, 4(3)

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member (Technical)

Bench: Full Bench

Advocate: Arun Kathpalia, Misha, Nikhil Mathur, Swati Lal, Bani Brar, Ekalavya Dwivedi, Vanita Bhargava, Ajay Bhargava, Aseem Chaturvedi, Sabhyasachi Chaudhary, Tridip Bose, Maithili Mondra

Final Decision: Allowed

Judgement